

**OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs): DELHI**

**ORDER**

The following transfer and posting orders are hereby made in official exigency and shall be effective immediately:

S. No.	Name & E.C.	From	To
1	Sh. Mukesh Kumar EC:60702172	SJA in Office Pool, Central, THC, Delhi	Reader in the Court of Ms. Harshita Mishra, Principal Magistrate, Juvenile Justice Board-VII, Dwarka, Delhi
2	Sh. Kush Kumar EC: 78628517	JJA in Accounts Branch, Central, THC, Delhi	Ahlmad in the Court of Ms. Harshita Mishra, Principal Magistrate, Juvenile Justice Board-VII, Dwarka, Delhi
3	Sh. Rahul Arora EC: 52799273	JJA in Record Room (Crl.) THC, Delhi	JJA in Accounts Branch, Central, THC, Delhi
4	Sh. Vinay Kumar EC: 13648	Judl. Asst. in Accounts Branch, Central, THC, Delhi	Judl. Asst. in Record Room (Crl.) THC, Delhi
5	Ms. Dimple EC: 80902687	JJA in Accounts Branch, Central, THC, Delhi	JJA in ACR Cell, THC, Delhi
6	Sh. Kuldeep Singh EC: 78716408	Judl. Asst. in ACR Cell, THC, Delhi	Judl. Asst. in Accounts Branch, Central, THC, Delhi
7	Sh. Vikas Bhuttan EC: 92723692	Judl. Asst. in Admn.-II, Central, THC, Delhi	Judl. Asst. in Accounts Branch, Central, THC, Delhi
8	Sh. Manish Dhyani EC: 40093725	JJA in Office Pool, Central, THC, Delhi	JJA in Admn.-II, Central, THC, Delhi
9	Ms. Babbal EC: 14094	JJA in Office Pool, North, Rohini Courts, Delhi	JJA in Accounts Branch, West, THC, Delhi

Note : 1. The officials at S. No. 1 & 2 shall commence their duties in the Court to be presided over by Ms. Harshita Mishra, Principal Magistrate, JJB-2023 at Pocket -14, Sector-8, Dwarka, New Delhi-77 w.e.f. 03/06/2023.

2. Transferred officials shall be duly handing over the charge of all the records in their custody alongwith the Computer Hardware and other peripherals, if any, before relinquishing their duties at their respective transferor stations.

3. Non-compliance of the order or proceeding on leave immediately will be deemed as deliberate insubordination and disciplinary proceedings shall be initiated against the delinquent/s, as per rules.

(Narottam Kaushal)

Principal District & Sessions Judge (HQs)  
Tis Hazari Courts, Delhi

44444-589  
No. P&T/Admn-II/HQs/Delhi/2023

Dated, Delhi the 01 JUN 2023

**Copy forwarded for information and necessary action to:**

1. The Ld. Principal District & Sessions Judge concerned, Delhi/New Delhi.
2. The Officer/Officer In-Charge concerned.
3. The Registrar, (J.J. Sectt.) Hon'ble High Court of Delhi, New Delhi, *for information.*
4. The Personal Office of the undersigned.
5. The Sr. Accounts Officer / Accounts Officer, Central, THC, Delhi.
6. The DDO, Accounts Branches concerned Delhi / New Delhi.
7. The Dealing Assistants, Personal File, Leave & LAYERS Seat, Central, THC, Delhi for further necessary action/updation as per rules.
8. The Dealing Assistants, ACR Cell (HQs), Delhi *for maintaining/updating the record regarding posting details of the official concerned for the purpose of seeking ACRs.*
9. The Dealing Asst., Website Committee, THC with the direction to upload the order on the 'Employees Corner' (on Website).
10. The officials concerned for immediate compliance.

*ML 1/6*  
Principal District & Sessions Judge (HQs)  
Tis Hazari Courts, Delhi

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*234-B*